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MCRC-37951-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR ON THE 4th OF SEPTEMBER, 2025

MISC. CRIMINAL CASE No. 37951 of 2025

PANKESH @ PANKAJ Versus THE STATE OF MADHYA PRADESH

Appearance:

Shri Parakram Singh Chouhan - Advocate for the applicant.

Shri Virendra Khadav - G.A. for State.

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ORDER

- 1] After arguing for some time, counsel for the applicant seeks to withdraw this first bail application filed under Section 483 of Bharatiya Nagarik Suraksha Sanhita, 2023/439 of Cr.P.C. with liberty to renew the prayer after the charges are framed.
 - 2] Prayer is allowed.
- 3] Accordingly, present application stands *dismissed as withdrawn*, with the aforesaid liberty.

(SUBODH ABHYANKAR) JUDGE

Pankaj